

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 182 OF 2019 &**  
**IA NOS. 472 & 1221 OF 2019**

**Dated : 3<sup>rd</sup> October, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

<b>Adani Power Maharashtra Limited</b>	....	<b>Appellant(s)</b>
<b>Vs.</b>		
<b>Maharashtra State Electricity Distribution Company &amp; Ors.</b>	....	<b>Respondent(s)</b>

Counsel for the Appellant(s) : Ms. Priyal Modi

Counsel for the Respondent(s) : Mr. Anup Jain  
Ms. S. Rama for R-2

Ms. Ranjitha Ramachandran  
Ms. Anushree Bardhan  
Ms. Poorva Saigal  
Mr. Shubham Arya for R-3

**ORDER**

List the matter for hearing on **09.01.2020** along with Appeal Nos.115 and  
116 of 2019.

**(Ravindra Kumar Verma)**  
**Technical Member**

*mk/pk*

**(Justice Manjula Chellur)**  
**Chairperson**